COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

<u>REVIEW PETITION NO. 05 OF 2018 IN</u> <u>APPEAL NOS. 107 OF 2015 & 117 OF 2017</u>

Dated : 10th July, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of: Lanco Amarkantak Power Ltd. Vs.			Petitioner(s)
Haryana Electricity Regulatory C	omn	nission & Ors	Respondent(s)
Counsel for the Appellant(s)	:	Mr. Gopal Jain, Sr. Adv. Mr. Deepak Khurana	
Counsel for the Respondent(s)	:	Mr. D.L. Chidananda for	r R-1
ORDER			

Issue notice to the Respondents returnable on 10.08.2018. Dasti, in addition,

List the matter on 10.08.2018.

(S.D. Dubey) Technical Member

(Justice N.K. Patil) Judicial Member

Bn/pr

in permitted.